

SUPREME COURT OF INDIA

K.R. Krishnaveni (Smt)

Vs.

Joint Collector

(M.Jagannadha Rao and Doraiswamy Rajuu Raju JJ.)

02.11.2000

ORDER

The Text below is only a summarized version of the order pronounced

Matter related to status of predecessors of respondents whether they were protected tenants or ordinary tenants. No evidence to claim that their predecessors were protected tenants. Court held that respondent predecessors were ordinary tenants as name of respondent predecessors not found in tenancy register.